

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI. S VIJAYARAGHAVAN, MEMBER-TECHNICAL**



**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/170/2016**

**NAME OF THE PETITIONER(S) : Mrs. M. Afthunnisa Begum & 5 others**

**NAME OF THE RESPONDENT(S) : M/s A.S. Nisar Ahmed and Company Limited & 3 others**

**UNDER SECTION : 397/398, 111/59**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	PRİYADARSHINI N AKHIL JAIN KEERTI For T.K. BHASKAR	Counsel for Petitioners	
2.	T.V.P. Sivithan in Civil in Civil	Counsel for Respondents	

**ORDER**

Counsel representing both the parties present and submitted that the settlement talks are in advanced stage. They sought time for reporting the final outcome of the settlement talks. Time is extended at their request. Put up on **20.07.2017 at 10.30 A.M.**

S. Vijayaraghavan.  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(K. ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)